## Rtvival schemes for Bharat Opthalmic Glass Ltd.

### 2389. SHRIMATI SARALA MAHESHWARI; SHRI JIBON SOY:

Will the PRIME MINISTER be pleased to state:

(a) whether Bharat Opthalmic Glass Ltd. Durgapur is the only company of its kind in the country manufacturing opthalmic and optical glasses in India and the complete production of the company ii 1000 per cent import subg-tilution;

(b) if s:^ what action is being taken by Government to revive this company immediately after its reference to BIFR;

(c) whether it is a fact that its revival scheme has received a set. back because of progressive reduction in import duty on its products.

(d) jf so, what action is being taken to protect the only company of its kind;

(e) whether any anti-dumping measures have been taken; and

Cf) if so, the details thereof, and if not, the reasons therefor?

THE MINISTER OF STATE IN THF MINISTRY OF INDUSTRY (SHRIMATI KRISHNA SAHI): (a) Yes, Sir. However, the Central, Glass and Ceramic Research institute, Calcutta, is also manufacturing optical glasses for the Operating Agency as well as the directions of BIFR.

(c) The reduction jn customs duty on imported flint buttons has an adverse impact on the competitiveness of BUG) s flint buttons in the market.

(d) It is necessary for BOGL to p-^pt: appropriate cost reduction measures so that it is self-reliant and competitive.

(e) and (f) No, Sir. The Government have not received any complaint of this product being dumped in the domestic market.

#### Financial irregularities in BBUNL

2390. SHRI JIBON ROY; Will the PRIME MINISTER be pleased to state:

(a) the 'number of cases of financial irregularities in Bharat Bhari Udyog Nigam Ltd. which have been proved during List three years by CBI/Central Vigilance Commission;

(b) in how many cases action was taken against erring officials.

te) how many senior management officials were allowed to leave their jobs without proving their innocence even when CBI investigations were initiated;

(d) whether their is any full time Chief Vigilance Officer in the Depart ment of Heavy industry to look into above cases; and

(e) if not, what is the mechanism of expediting the vigilance cases?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRIMATI KRISHNA SAHI): (a) Central Bureau of Investigation/Central Vigilance Commission have not proved any case of financial irregularities in Bharat Bhari Udyog Nigam Ltd. during last three years.

(b) and (c) In view of the above, questions do not arise.

(d) and (e) A Joint Secretary in the Department of Heavy Industry is the Chitf Vigilance Officer nf the. Department. The Vigilance Section expedites the pehd-ing cases in the Depadtment of Heavy Industry.

#### Functioning of BBUNL

2391. SHRI DIPANKAR MUKHERJEE: Will the PRI\*^ MINISTER be *pleased to* state^

(a) since wren the Bharat Briar. Udyog Nigam Limited <BBUNL) is having a parttime chairman and an acting ma-raging director in place of a full-fledged Chairman and Managing Director; 187 Written Answers

(b) how many functional Directors are in position at present and

(c) what are Government's plans to strengthen the corporate management  $a_s$  five of the undertakings under BBUNL have already been referred to Board for Industrial and Finanial Reconstruction (BIFR)?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI MATI KRISHNA SAHI): (a) Bharat Bhari Udyog Nigam Limited (BBUNL) does not have a regular Chairman-cum-Managine Director since 21.6.93. Since 21st October, 1993, there is a part-time Chairman and a separate Acting Managing Director, BBUNL, However, for the p»rjod from 26-11-93 to 27.12.93 a Joint Secretary in Dept\*, of Heavy Industry had functioned a? CMD

jjj) Only one functional Director is in position who is also at present acting as Managing Director

kkk)Board level appointments in the Public Sector Undertakings are made on the hasis of recommendations of PFSB and after the approval of Appointments Committee of the Cabinet (ACC). The process of filling up of the existing vacancies ha? already been initiated.

#### Regular Chairman and Miming Director in BBUNL,

2392. SHRI DIPANKAR MUKHERJEE: Wi<sup>1</sup>; the PRIME MINISTER *he* pleased to state:

(al since when BBUNL :? without a regular full time Chairman and Managing director (CMD);

fb) has the post of Chairman and Managing Director been bifurcatc-1 and if so, the reasons therefor and the duration of tenure of incumbents of bifurcated post of Chairman and MD separately; and

'c) whether there is any Chief Vigilance Officer for BBUNL, and if so, to whom is he reporting, if not, how are the vigilance cases being handling? THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRIMATI KRISHNA SAID): (a) There is no regular full time Chairman and Managing Director, Bharat Bhari Udyog Nigam Ltd. (BBUNL) with effect from 21-6-93.

fb) Till a regular Chairman and Managing Diretcor is appointed, Joint Secretary in the Department dealing with Bharat Bhari Udyog Nigam Ltd. is acting as Chairman, BBUNL and Director (Personnel), BBUNL is acting as Mana-ging Director to look after the day-to-day work.

(c) At present no one has been formally appointed as CVO, BBUNL. The acting MD, BBUNL who is Director (Personnel), BBUNL is attending fo the vigilance work.

# Cost of power with BHEL equipments

2393. SHRI DIPANKAR MUKHERJEE: WiU the PRIME MINISTER be pleased to state;

(a) the e-timat<sup>d</sup> cost per unit of power with BHEL equipment for thermal and *cembina* cycle power plants;

(b) hop -tors i\* compare with power plants imtalled by Foreign Investors with imported equipments, end whether the Ministry of Industry have any inter-action with Ministry of power on this issue;

(c) if so, the details thereof, and if not. the reasons therefor;

(d) whether BHEL is working today with CMD on 2 months' extension? and

(e) if so, what are the reasons for not appointing a permanent CMD?